

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1676  
ANSWERED ON:08.03.2010  
ESI FACILITIES TO WORKERS  
Jaiswal Dr. Sanjay

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to provide the Employees State Insurance(ESI) facility to all the employees/workers working in organised/private sector earning more than Rs. 10,000/- per month;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of the alternative scheme, if any, formulated/implemented by the Government for such employees/workers?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d): Yes Madam. The Employees State Insurance Corporation in its meeting held on 19.02.2010 approved enhancement of the wage ceiling for coverage of employees under the ESI Act, 1948 from Rs.10,000/- to Rs.15,000/- per month. The intention notification inviting objections/suggestions within 30 days has been issued on 26.02.2010.